

16

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.07.2018.

PRESENT: 1.Hon'ble member (J) Shri Rajeswara Rao vittanala,
2.Hon'ble member (T) Dr. Ashok Kumar Mishra

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) no.118/BB/2018	For Admission	Sec 9 of I&B code	M/s Gannon Dunkerly & Co Ltd	M/s Frontier Legal	M/s Scotts Garments Ltd	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) HARIKRISHNA PRAMOD
9591244220

OPERATIONAL CREDITOR



ORDER

Heard Shri Harikrishna Pramod, learned Counsel for Petitioner/Operational Creditor.

After hearing the learned Counsel for Petitioner/Operational Creditor, the Tribunal is of the view that, some settlement have been done and Demand Notice issued on 06/02/2018 under the provisions of IBC, 2016. On scrutiny, it is found that only notice was sent to the Corporate Debtor by Registered Post to the Peenya Small Industries. Therefore, the Bench desires for the Acknowledgement, and the Petitioner is directed to explain whether acknowledgement is received or not by way of Affidavit.

Post the case on 12/07/2018.


MEMBER (T)


MEMBER (J)